

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

**Dated Shillong, the 21<sup>st</sup> March, 2024**

**NO. LJ (B) 17/2019/252** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Dr. H.Dune Manner, Veterinary Officer	Amlarem Sub-Division, Amlarem	Sub-Division, Amlarem

Sd/-

*(M.M. Sangma),*

Joint Secretary to the Govt. of Meghalaya  
Law (B) Department

**MEMO.NO. LJ (B) 17/2019/ 252 -A,**

**Dated Shillong, the 21<sup>st</sup> March, 2024**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Sub-Divisional Officer (Election), Amlarem Sub-Division, Amlarem, with reference to your letter No.ASD/Elect/23/LS-24/245/101, Dt. 16 .03.2024.
3. Personnel A.R (A) Department.
4. Election Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.